

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
STARRED QUESTION NO. 07
TO BE ANSWERED ON 20.07.2023**

SERVICES ADDED TO THE E-SHRAM PORTAL

07. DR. AMAR PATNAIK:

Will the Minister of Labour and Employment be pleased to state:

- (a) specific functionalities or services which have been added to the e-Shram portal to improve coverage and support for gig workers in the economy;**
- (b) the number of recognized gig workers that have been incorporated on this portal and given recognition or benefits, year-wise and State-wise;**
- (c) in what manner the new features on e-Shram portal will benefit these gig workers in terms of accessing social security schemes and other welfare benefits;**
- (d) whether Ministry has initiated any awareness campaigns or outreach programs to educate unorganized workers about the e-Shram portal and its benefits; and**
- (e) if so, the details thereof, if not, the reasons therefor?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(SHRI BHUPENDER YADAV)**

(a) to (e): A statement is laid on the Table of the House.

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**STATEMENT REFERED TO IN REPLY TO PART (a) TO (e) OF RAJYA SABHA
STARRED QUESTION NO. *7 FOR 20.7.2023 REGARDING “SERVICES ADDED
TO THE E-SHRAM PORTAL” RASIED BY DR. AMAR PATNAIK**

(a) to (e): The Government has launched eShram portal on 26.08.2021 for registration and creation of a comprehensive National Database of Unorganized Workers including gig workers and platform workers. It allows a person to register himself or herself on the portal on a self-declaration basis, which is spread across around 400 occupations. A new module for platform workers was made live on e-Shram portal in September, 2022 to improve coverage of platform workers and since then over 45,000 platform workers have registered/updated their profile on e-Shram portal as platform workers through this module. The data of gig workers is not separately captured on the eShram portal. Year-wise and State-wise count of the unorganised workers registered on eShram portal is annexed.

The new features developed on eShram portal and the benefits extended to the unorganised workers including gig and platform workers through eShram portal are as follows:

(i) Provision has been added in eShram to capture family details of migrant workers. Provision has been added in eShram to share construction workers' data with States/UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.

(ii) eShram has been integrated with National Career Service (NCS) Portal. An unorganised worker including gig & platform worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrant on eShram portal to seamlessly register on NCS.

(iii) eShram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using Universal Account Number (eShram), any unorganised worker including gig & platform worker can easily register on Maandhan portal.

(iv) To provide skill enhancement and apprenticeship opportunities to unorganised worker including gig & platform worker, eShram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.

(v) eShram registrant, who is registered on NCS can also avail digital trainings through DigiSaksham programme.

Ministry has taken several steps to create awareness and to expedite the registration of unorganised workers including gig & platform workers on eShram portal. Many registration camps and drives are organised by Ministry from time to time in coordination with Common Service Centre's (CSC) & platform aggregators. Social media platforms are also used to spread awareness among workers about benefits available on eShram portal and to register on eShram. State Seva Kendra's (SSKs) and services of CSC's were on boarded to facilitate assisted mode registrations of unorganised workers including gig & platform workers. eShram is also on boarded on Unified Mobile Application for New-age Governance (UMANG app), to increase reach among the workers and provide registration/ update facility at the convenience of their mobile.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO. 7* FOR 20.07.2023 REGARDING SERVICES ADDED TO THE E-SHRAM PORTAL BY DR. AMAR PATNAIK

Year wise and state wise registration details of unorganised workers registered on eShram portal (As on 13th July 2023)

Sl.No	State	From 26th Aug 2021 to 31st Dec 2021	From 01st Jan 2022 to 31st Dec 2022	From 01st Jan 2023 to 16th July 2023	Total Registration
1	Andaman and Nicobar Islands	17,454	10,956	722	29,132
2	Andhra Pradesh	25,41,698	53,35,941	1,17,204	79,94,843
3	Arunachal Pradesh	44,538	95,503	2,375	1,42,416
4	Assam	48,95,082	19,97,909	85,747	69,78,738
5	Bihar	1,59,10,723	1,26,20,982	98,544	2,86,30,249
6	Chandigarh	1,03,014	70,903	645	1,74,562
7	Chhattisgarh	54,88,705	27,53,532	79,527	83,21,764
8	Delhi	17,07,959	15,40,372	15,975	32,64,306
9	Goa	9,596	42,067	11,580	63,243
10	Gujarat	33,30,033	57,77,440	22,29,061	1,13,36,534
11	Haryana	26,71,226	25,73,204	26,318	52,70,748
12	Himachal Pradesh	8,02,789	11,19,032	7,884	19,29,705
13	Jammu and Kashmir	18,24,466	15,30,344	48,427	34,03,237
14	Jharkhand	65,83,499	25,36,185	85,931	92,05,615
15	Karnataka	23,33,489	49,79,681	3,14,485	76,27,655
16	Kerala	47,79,183	11,23,037	9,242	59,11,462
17	Ladakh	5,021	23,367	2,470	30,858
18	Lakshadweep	139	2,272	44	2,455
19	Madhya Pradesh	46,17,866	1,22,07,309	3,04,162	1,71,29,337
20	Maharashtra	37,04,814	96,80,079	2,98,512	1,36,83,405
21	Manipur	3,37,559	66,526	2,700	4,06,785
22	Meghalaya	1,19,733	1,63,798	18,150	3,01,681
23	Mizoram	8,295	49,794	537	58,626
24	Nagaland	1,84,114	34,295	1,562	2,19,971
25	Odisha	1,27,10,807	6,09,207	22,683	1,33,42,697
26	Puducherry	1,04,400	71,853	2,756	1,79,009
27	Punjab	46,92,847	8,00,802	13,022	55,06,671
28	Rajasthan	37,83,038	89,65,225	2,15,586	1,29,63,849
29	Sikkim	4,723	18,387	7,660	30,770
30	Tamil Nadu	45,40,772	37,71,143	1,60,595	84,72,510
31	Telangana	18,83,007	21,45,931	1,79,888	42,08,826
32	The Dadra & Nagar Haveli and Daman & Diu	38,141	34,658	458	73,257
33	Tripura	7,02,850	1,40,524	8,623	8,51,997
34	Uttar Pradesh	6,29,53,396	2,00,34,677	71,731	8,30,59,804
35	Uttarakhand	9,14,731	20,55,772	9,084	29,79,587
36	West Bengal	2,34,23,888	23,18,734	1,11,728	2,58,54,350
	Total	17,77,73,595	10,73,01,441	45,65,618	28,96,40,654
